

Greater Gangau Dam

9069. SHRI RAM SAJIWAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) the views expressed by Governments of Uttar Pradesh and Madhya Pradesh on the report of National Water Development Agency regarding availability of water in Greater Gangau Dam Project;

(b) whether any time limit is likely to be fixed for early submission of final report by the Agency regarding availability of water;

(c) the date on which this matter was referred to Central Water Commission and the reasons for non-submission of its report so far;

(d) the steps proposed to be taken to sanction this project; and

(e) whether this water dispute is likely to be solved through Central Zonal Council at the earliest?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Whereas Uttar Pradesh has indicated that estimate of yield is acceptable, Madhya Pradesh felt that it is on the higher side.

(b) Reconciliation of difference of opinion is necessary for finalisation of the report.

(c) National Water Development Agency sent yield study report to Central Water Commission in July, 1988. After examination the Commission has sent observations to National Water Development Agency for compliance.

(d) Utilising agreed water availability State Government has to submit modified

project report for securing investment clearance.

(e) Findings of deliberation in the Zonal Council meeting are of advisory and recommendatory nature.

[English]

Water and Power Consultancy Services Limited

9070. SHRI M. M. PALLAM RAJU: Will the Minister of WATER RESOURCES be pleased to state:

(a) the objectives of the Water and Power Consultancy Services (India) Limited (WAPCOS);

(b) the amount allocated to WAPCOS during the last three years;

(c) the projects prepared by WAPCOS during the last three years; and

(d) the projects taken up by WAPCOS so far?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) The main objective of Water and Power Consultancy Services (India) Limited is to provide engineering and consultancy services for development of water resources, irrigation and drainage, electric power, flood control and water supply projects.

(b) No amount has been allocated by government of India to the Company during the last three years. It is a profit making company and has managed its business within the resources generated.

(c) and (d). The WAPCOS submitted 217 bids and could secure 84 assignments out of them during the last 3 years. Inclusive